

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 98 of 2014 in
APPEAL No. 54 of 2014

Dated : 5th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Mr. Rakesh Nath, Technical Member

Himachal Sorang Power Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Ms. Ritika Arora

Counsel for the Respondent(s): Mr. S.B. Upadhyay, Sr. Adv.
Ms. Swapna Seshadri for R-2

ORDER

We have heard the learned counsel for both the parties. When we put some queries, the learned counsel for the Appellant seeks some time to get instructions from the client.

As agreed by the learned counsel for the parties, post the I.A. No. 98 of 2014 for hearing on **10.03.2014.**

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson